

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-84/241/242/ND/2018

In the matter of

Mr. Vishwanath Bathla

....PETITIONER

Vs.

Sarthak Madhur Publications (P) Ltd & Ors.

.. RESPONDENT

SECTION

Under Section 241/242

Order delivered on 11.7.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Chandrachud, Mr. Nitin Thukral, Mr. Karan
Sharma, Advocates

For the Respondent/Corporate Debtor : Mr. Sanchit Garga, Advocate

For the Intervener :

ORDER

Learned Counsels for the parties are present. Heard at length.

Order is reserved in relation to the waiver application.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
11.7.2018